

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 22nd December, 2023 at 10.30 a.m. ;**

I

The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the matter as per the board notified separately.

II

Soon after the Regular Division Bench work is over, the **Hon'ble Shri Justice M. S. Sonak** will sit singly and will take up the extant judicial assignment pertaining to Single Bench.

III

Soon after the Regular Division Bench work is over, the Special Division Bench comprising of the **Hon'ble Shri Justice Bharat P. Deshpande** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the extant judicial assignment pertaining to Special Division Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date :21.12.2023

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)